

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI
DEPARTMENT OF DRINKING WATER AND SANITATION
RAJYA SABHA
UNSTARRED QUESTION NO-719
ANSWERED ON-29/07/2024

PROVISION OF TAP WATER UNDER JAL JEEVAN MISSION IN PUDUCHERRY

719. SHRI S. SELVAGANABATHY:

Will the Minister of JAL SHAKTI be pleased to State:

- (a) the break-up of the percentage of households provided with tap water connection under the Jal Jeevan Mission in Puducherry, District-wise;
- (b) whether a functionality assessment was made for Puducherry and if so, the details thereof; and
- (c) whether an alternative mechanism is set up for delivery monitoring for households that do not have an Aadhar Number and if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF JAL SHAKTI
(SHRI V. SOMANNA)

(a) Government of India is committed to make provision for safe & potable tap water supply in adequate quantity, of prescribed quality and on a regular & long-term basis to all rural households in the country. Towards this end, the Government of India launched the Jal Jeevan Mission (JJM), to be implemented in partnership with States in August 2019. Drinking water is a State subject, and hence, the responsibility of planning, approval, implementation, operation, and maintenance of drinking water supply schemes, including those under the Jal Jeevan Mission, lies with State/UT Governments. The Government of India supports the States by providing technical and financial assistance.

Under Jal Jeevan Mission, Puducherry has become 'Har Ghar Jal' UT in 2021 i.e. 100% rural households of Puducherry are getting tap water supply.

(b) In 2022, this department conducted 'Assessment of functionality of tap connections' through a 3rd party agency across the country including Puducherry. As per report of this assessment, in Puducherry, a total of 1,872 households (HHs) were sampled out of which 100% HHs were found to be having working tap connections. Out of total HHs having working tap connections, 100% HHs were being supplied with drinking water in adequate quantity i.e. greater than or equal to 55 liters per capita per day (LPCD), 89% of HHs were being supplied water of prescribed quality and 99% HHs were found receiving full regular water supply i.e. water supply for all 12 months in a year or on daily basis. The overall score of Puducherry considering all three parameters together,

was 88%. Report of the assessment is available in public domain and can be accessed at <https://jaljeevanmission.gov.in/sites/default/files/2022-10/FA-State-Report-Puducherry.pdf>.

(c) For targeted delivery and monitoring of specific outcomes of JJM, provisions have been made for linking of every tap water connection provided to the household with the Aadhar of the head of the household in pursuance of Section 7 of the Aadhar (Targeted Delivery of Finance and Other Subsidies, Benefits and Services) Act, 2016 (18 of 2016) subject to statutory provisions. However, in the case of non-availability of Aadhar in respect of the beneficiary, tap water connection is being provided by producing the following documents, namely:

A. if he has enrolled, his Aadhaar Enrolment Identification slip; and

B. any one of the following documents, namely:

- i.) Bank or Post office Passbook with Photo; or
- ii.) Permanent Account Number (PAN) Card; or
- iii.) Passport; or
- iv.) Ration Card; or
- v.) Voter Identity Card; or
- vi.) MGNREGA Card; or
- vii.) Kisan Photo passbook; or
- viii.) Driving license issued by the Licensing Authority under the Motor Vehicles Act, 1988 (59 of 1988); or
- ix.) Certificate of identity having photo of such person issued by a Gazetted Officer or a Tehsildar on an official letter head; or
- x.) any other document as specified by the Implementing Agency State Governments and Union Territory Administrations;
